

SHRI P.C. THOMAS: He said that the Leader of the Opposition had taken his lunch and had gone on fast. That is very bad. I think, the Member should refrain from making such statement. I deplore it. And I pray, if the Member has got some respect to the House, to the opposition, to the leader and to the whole House, that it may be withdrawn. Do you agree that such statement should go on record? (*Interruptions*)

MR. CHAIRMAN: I am proceeding with the next item. Would you please allow me because there are other items to be taken up. We have to discuss on the Demands for Grants.

Now we take up Matters under Rule 377.

MATTERS UNDER RULE 377

14.08 hrs.

[SHRI JASWANT SINGH *in the Chair*]

[*Translation*]

- (i) **Need to check the growing espionage activities of foreign agents in border area of Kishanganj (Bihar)**

SHRI RADHA MOHAN SINGH (Motihari): For the few years, the activities of foreign spies are continuing unabated in the border district of Kishanganj in Bihar which has common border with Bangladesh and Nepal. This has turned Kishanganj virtually into a foreign espionage base. Recently four Chinese spies were arrested at a place called Kakada Meetha on 31st January in this border area. Similarly in October 1989, a French spy and a Sri Lankan spy belonging to Jaffna were arrested. In 1990 too ten Pakistani and two Bangladeshi spies were arrested near Sonedhara Phulwari a place situated at Indo-Bangladesh border. Many smugglers have also been arrested by the Boarder Security

Force in January this year. Foreign currency and large amounts of money have been recovered from all these spies and smugglers.

I would like to submit to the hon. Minister to take stringent measures to prevent Kishanganj and other border areas along the Bangladesh and Nepal borders from becoming activity bases of foreign secret agents. I demand that the Home Ministry should order a secret inquiry without delay into the conduct of pro-Pakistani, Pro Chinese and pro-Bangladeshi elements present in the Government machinery in these areas and take stern action against them, otherwise Bihar would turn to become another Kashmir.

MR. CHAIRMAN: I would like to inform the hon. Member that if he deviates from the approved text of the subject on which he has been allowed to speak under Rule 377, that will not form part of the record.

SHRI KESHWAR CHOWDHURY (Gaya): Mr. Speaker Sir, many hon. Members whose names are listed as speakers are not present. Will the hon. Members whose names figure at the end of the list be given a chance tomorrow?

MR. CHAIRMAN: The Hon. Speaker will be apprised of it.

- (ii) **Need to direct the management of Refractories and ceramic Units under Burn Standard Co, Ltd. a subsidiary of the B.B. Udyog Nigam Ltd., Calcutta to pay interim relief with retrospective effect in accordance with the decision of the Calcutta High Court**

SHRI HARADHAN ROY (Asansol): Sir, the management of the Refractories and Ceramic units under Burn Standard Co. Ltd., a subsidiary of Bharat Bhari Udyog Nigam Ltd., Calcutta has not yet implemented the order passed on 4th December 1989 by the Hon. Calcutta High Court, in which it directed the management to pay the interim relief to

[Sh. Haradhan Roy]

the workmen at the same rate and terms as stipulated in the BPE's office memo dated 8th September 1987 within three months from the date of the said order. The workmen of the Refractory and Ceramic units have not received any wage rise/revision since 1979.

I, therefore, request the Minister of Industry to take immediate steps to bring the erring management to the book and direct them to make the payment of the interim relief with retrospective effect in terms of the said order of the hon. Calcutta High Court

(iii) **Need for checking the flow of effluent into the river Ib from orient Paper Mills, Braja Rajnagar (Orissa)**

SHRI BAL GOPAL MISHRA (Bolangir): Orient Paper Mill, Brajarajnagar is situated on the bank of river Ib in Sambalpur district of Orissa. The said paper mill is releasing its untreated slurry, sludge and effluent etc., into Ib river, which is a tributary of Mahanadi. Hirakud dam is constructed on river Mahanadi. The chemicals released by orient paper mill endangers the life of Hirakud dam. The Dam has developed many cracks. In addition to this, the effluents have polluted the water and marine life of the river. The mercury content of water has already reached a dangerous limit. The water of Mahanadi and fish have become unfit for human consumption. This matter has been raised in different fora but it has proved fruitless so far. Therefore, I urge the Government to take effective steps in this regard.

(iv) **Need for taking over the Shalimar Tar Products (1935) Ltd., Lodna (Bihar)**

SHRI A.K. Roy (Dhanbad): The oldest Premier Coal Tar By Products Unit STD Ltd., better known as Shalimar Tar Production (1935) Ltd. situated at Lodna, in the heart of Jharia Coal Belt district Dhanbad, Bihar was a part and parcel of Lodna Colliery Co.

(1920) Ltd., of the same managing agency of Turner and Morison Co. Ltd. But it is strange that when Lodna Colliery and its coke oven plant was nationalised in 1972, this tar plant connected in series with them, joined with them through pipe line an interlinked with the provision of mutual transfer of manpower, materials, product, etc., was left out to the mercy of the ex-owners though in the other case even the Cinema Hall of the ex-owners at Jharia was taken over and made a part of Bharat Coaking Coal Ltd. The ex-owner of the Colliery and still the owner of Shalimar Tar Products had no intention of running the Tar Plant.

I request the Government to take over the factory at the earliest.

14.15 hrs.

DEMANDS FOR GRANTS (GENERAL)
1990-91

**Ministry of Water Resources —
and
Ministry of Agriculture—Contd.**

[English]

MR. CHAIRMAN. We now proceed with further discussion and voting on the Demand for Grant No. 78 under the control of the Ministry of Water Resources and simultaneously with further discussion and voting on the Demands for Grants No. 165 under the control of the Ministry of Agriculture, moved on the 7th May, 1990.

Now, Shri Kalyan Singh Kalvi.

[Translation]

SHRI KALYAN SINGH KALVI (Barmer): Mr. Speaker, Sir, today the entire country is passing through a phase of contradictions. If we talk to a farmer, he says that now farming is no more a profitable profession. If we sit amongst the consumers using farm prod-